

**OFFICE ORDER**

In exercise of the powers vesting in His Lordship under Article 229 of the Constitution of India read with Rule 4 of "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (Ist Amendment) Rules, 2003, and all other powers enabling in this behalf, Hon'ble the Chief Justice is pleased to appoint Shri Lalit Mohan Sharma, Mali (on Daily Wage Basis), as Mali on temporary basis, in the pay band of ₹4900-10680+ ₹1300 Grade Pay, with initial pay of ₹6200/- plus ₹240/-Secretariat pay and usual allowances as admissible under the rules, with immediate effect on the following terms and conditions:-

1. The appointee will remain on probation for a period of two years. His appointment will be liable to be terminated at any time without any notice, if his work and conduct is not found satisfactory;

**BY ORDER OF  
HON'BLE THE CHIEF JUSTICE**

**REGISTRAR GENERAL**

Endst.No.HHC/Estt.7 (3)/92-II- 22099-107 Dated: 18.08.2015.  
Copy forwarded for information to:

1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble Chief Justice;
2. The Accountant General (Audit), H.P., Shimla – 171 003.
3. The Accountant General (A&E), H.P., Shimla – 171 003.
4. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters;
5. The Secretaries/Private Secretaries/P.A.s to the Registrar General/ Registrar (Vigilance)/Registrar (Rules)/Registrar (Judicial)/ Registrar (Administration)/Registrar(Establishment)/C.P.C.;
6. The NIC Staff posted at High Court with a request to update this Office Order on High Court Website;
7. The Section Officers(Judges Branch)/ (Accounts);
8. Sh. Lalit Kumar Sharma, presently working as Mali on daily wage basis;
9. Personal File of the above named official;
10. Guard File.

(Sl. Nos.1, 4 to 9, High Court of H.P., Shimla – 171 001).

  
Assistant Registrar(Estt.)